

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 7.2.05

Registration No. P. 1652/05

..... Applicant (s)

VERSUS

..... Respondent (s)

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,
Office of Shri V. Tripathi
P.O. Jabalpur
Shri S.K. Mishra
P.O. Jabalpur

7.2.2005

Shri V.Tripathi, counsel for the applicant.
Shri S.K.Mishra, counsel for the respondents.

The learned counsel for the applicant seeks permission to withdraw this OA. Permission is granted to withdraw the OA. Accordingly, the OA is dismissed as withdrawn with a liberty to the applicant to approach the Tribunal if he still feels aggrieved and if so advised.

Sd/-

(Madan Mohan)
Judicial Member

Sd/-

(M.P.Singh)
Vice Chairman



सत्य प्रतिष्ठा
Office of the Registrar
Jabalpur

Issued
on 9-2-05
BS